

**Timely supply of fertilizers to Madhya Pradesh**

†1447. DR. CHANDAN MITRA: Will the Minister of CHEMICAL AND FERTILIZERS be pleased to state:

(a) the present status of Rack Point Infrastructure meant to ensure time bound supply of fertilizers in Madhya Pradesh;

(b) whether Government has taken any steps to strengthen the Rack Point Infrastructure set up to ensure time bound supply of fertilizers in Madhya Pradesh as well as to establish Rack Point Infrastructure in Shujalpur, Garoth, Shahdol, Bhind, Rewa and Obedullaganj;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) At present, Railways have more than 800 rake points (Goods Terminal) in India to handle various commodities including fertilizers. Ministry of Railways have been taking steps to augment/strengthen rake point infrastructure like covered shed, concrete platform, drinking water facility, concrete approach road etc. from time to time depending upon the quantum of traffic handled at terminals. Out of total 800 rake points in the country, Madhya Pradesh has 49 rake points with adequate capacity to ensure time bound supply of fertilizer in the State of Madhya Pradesh. These are as under:

1. Rewa	10. Nishatpura	19. Bina
2. Satna	11. Itarsi	20. Ganj Basoda
3. Katni Murwara	12. Shivpuri	21. Shajapur
4. Narsinghpur	13. Ashoknagar	22. Salamatpur
5. Pipariya	14. Harda	23. Vidisha
6. Gadarwara	15. Timarni	24. Byavra Rajgarh
7. Saugor	16. Banapura	25. Mugaoali
8. Damoh	17. Pachore Road	26. Mandibamora
9. Guna	18. Mandideep	27. Mahidpur Road

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†Original notice of the Question was received in Hindi.

28. Morena	36. Burhanpur	44. Ratlam
29. Gwalior	37. Betul	45. Sujalpur
30. Dabra	38. Pandurna	46. Meghnagar
31. Datia	39. Multai	47. Sihore
32. Newari	40. Parsisa	48. Makshi
33. Haripalpur	41. Mangaliya Gaon	49. Dewas
34. Bhind	42. Vikramnagar	
35. Khandwa	43. Lakshmibainagar	

(d) Does not arise.

#### Fixation of prices of medicines

†1448. SHRI KAPTAN SINGH SOLANKI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that there is difference of opinion between Ministry of Health and Family Welfare and Ministry of Chemicals and Fertilizers on the issue of fixing prices of medicines;

(b) if so, the details thereof;

(c) whether Government would determine the prices of medicines keeping in view the financial condition of patients; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (d) The Department of Pharmaceuticals had prepared a draft National Pharmaceutical Pricing Policy, 2011 (NPPP-2011) based on the criteria of essentiality and requirements as stipulated by the Ministry of Health and Family Welfare. The draft National Pharmaceutical Pricing Policy, 2011 (NPPP-2011) was circulated among the concerned Ministries/ Stakeholders. The draft Policy was also available for comments of any other interested person on the Department's website [www.pharmaceuticals.gov.in](http://www.pharmaceuticals.gov.in) till 30.11.2011. The views/inputs received on the draft NPPP-2011 including that of Ministry of Health and Family Welfare were examined and the matter was placed before the Group of Ministers (GoM) which met on 25.04.2012. Subsequent to this two meetings have been held by the GoM.

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